

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 122

CP No. 34/Chd/Hry/2023

**IN THE MATTER OF:**

Prem Chand Sharma

...Petitioner

Vs.

Inchoate Insurance Surveyors and  
Loss Assessors Pvt. Ltd & ors

...Respondents

**Under Section:     241 & 242, CA 2013**

Since the Hon'ble Member (Technical) is on leave, the matter is  
adjourned to 22.03.2024.

-sd-  
Court Officer

February 02, 2024  
SM